

ORISSA HIGH COURT**FILING REPORT AS ON :25/07/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0005065/2020	SANTOSH KUMAR DAS VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	JASHIPUR /90 /2020 () //
2	BLAPL/0005067/2020	JAYA KRISHNA SINGH VS STATE OF ODISHA	MANAS CHAND VS	BOUDH /300 /2019 () //
3	BLAPL/0005068/2020	BIDYADHAR SAHU VS STATE OF ODISHA	MANAS CHAND VS	PHIRINGIA /100 /2019 () //
4	CRLA/0000425/2020	PRADEEP KUMAR MOHANTY @ KANDHAPANR.N.BISWAL VS STATE OF ODISHA	VS	MATHILI /67 /2001 DISTRICT AND SESSIONS JUDGE,MALKANGIRI(Malkangiri *) TR/0000028/2019
5	CRLA/0000426/2020	SURYAKANTA SWAIN VS STATE OF ODISHA	R.N.BISWAL VS	MALKANGIRI /140 /2019 SPECIAL JUDGE,MALKANGIRI(Malkangiri *) Spl/0000080/2019
6	WA/0000449/2020	VANISHREE PANDA VS STATE OF ODISHA	KALI PRASANNA MISHRA VS	// ()//
7	WA/0000450/2020	DR.SOUMYA NAYAK VS GENERAL ADMINISTRATION	KALI PRASANNA MISHRA VS	// () //
8	ABLAPL/0008520/2020	UPENDRA MISHRA VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	KHAPRAKHOL /92 /2020 () //

ORISSA HIGH COURT

MISC CASES FILED on :25/07/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	919/2020 WA/450/2020	DR.SOUMYA NAYAK-MP	KALI PRASANNA MISHRA
2	920/2020 WA/641/2019	ARABINDA BOSE-MP	SASWAT DAS
3	920/2020 WA/642/2019	SRINIBASH MOHANTY-MP	SASWAT DAS
4	920/2020 WA/643/2019	RAJATA KANTA DASH-MP	SASWAT DAS
5	8337/2020 WP(C)/17648/2020	ARSS INFRASTRUCTURE PROJECTS LTD-MP	SARADA PRASANNA SARANGI
6	8341/2020 WP(C)/17619/2020	CHANDRAKANTA BIRABARA-MP	CHITTARANJAN PATNAIK